

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-310**

Appeal No. 111/241/242/ND/2019

**IN THE MATTER OF:**

Mr. Sunita Gupta & Anr.

Vs.

M/s. Vector Spicon Pvt. Ltd. & Ors.

...Applicant

...Respondent

**SECTION**

Under Section 241/242

Order delivered on 13.09.2019

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Sunil Singh Parihar

For the Respondent

: Adv. Setu Niket for Respondent No-7 and CS Harish Taneja for Respondent 1 to 6

**ORDER**

Mr. Shubham Bansal has put in appearance for petitioner and Mr. Harish Taneja Company Secretary in on behalf of respondents 1 to 6. As none appeared on behalf of respondent no.7, complete paper book has been supplied to the respondents concerned. Accordingly, let the reply be filed. To come up on 24.10.2019.

-Sd/-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-Sd/-

**(INA MALHOTRA)  
MEMBER (J)**